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family planning work have denied the receipt of such money; and

(b) if so, what are the details in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) Only Delhi Administration has reported one case of this nature. Other States/Union Territories whose replies have so far been received by Government of India have given NIL reports.

(b) In case of Delhi Administration, Shri Jagmohan former Vice-Chairman, D.D.A. has denied having personally received any motivation money.

Protection of Certain Buildings in Fatehpur Sikri

*73. SHRI YOGENDRA MAK-WANA:

SHRI KHURSHED ALAM KHAN:

SHRI IBRAHIM KALANIYA: SHRI BHISHMA NARAIN SINGH:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether it is a fact that a number of buildings in Fatehpur Sikri, particularly the Buland Darwaza and the great mosque complex, are in a poor state of maintenance;
- (b) whether it is also a fact that the stone in-lay work in the great mosque has decayed considerably; and
- (c) if so, what steps Government propose to take to check further decay and to restore the in-lay work to its original condition?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE

(DR. PRATAP CHANDRA CHUN-DER): (a) No. Sir.

(b) and (c) Some stone in-lay pieces are missing. The work of restoring these missing pieces in the in-lay work of the great mosque is in progress.

Sale of Janata Flats in Prasad Nagar, Delhi

*74. SHRI S. KUMARAN:
SHRI YOGENDRA SHARMA:
SHRI BHOLA PRASAD:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

- (a) whether Government's attention has been drawn to the alleged sale by the Delhi Development Authority of Janata flat₃ as low income group flats in Prasad Nagar in West Delhi at almost three times of the original price of the flat₅ to the allottees;
- (b) whether it is a fact that the residents of these flats have complained about the lack of amenities; and other problems faced by them; and
- (c) if so, what are the details thereof and what action Government propose to take in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Some representations have been received alleging sale of Janata flats as low income group flats by Delhi Development Authority.

- (b) Yes, Sir.
- (c) The nature of complaints and action taken/proposed to be taken is furnished in the statement placed on the Table of the House.